

### Industrial Unrest

3195. **Shri P. R. Chakraverti :**  
**Shri H. C. Linga Reddy :**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the steps taken by the Union Government to contain possible industrial unrest arising out of the situation following the devaluation; and

(b) the possibilities of pegging dearness allowance by replacing the existing system of linking dearness allowance with the cost of living index?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):**

(a) The Hon. Member is presumably referring to any industrial unrest which may arise consequent on the increase in prices as a result of devaluation. Labour Laws and Code of Discipline will continue to help to meet the situation following devaluation.

(b) The question whether and to what extent further increase in dearness allowance should be allowed to workers, consequent on the rise in prices is for the individual parties to consider in the light of binding awards, agreements and other obligations applicable to each case.

### Contract Labour

3196. **Shri Ramachandra Ulaka :**  
**Shri Dhuleshwar Meena :**  
**Shri Vishwa Nath Pandey :**  
**Shrimati Ramdulari Sinha :**  
**Dr. Mahadeva Prasad :**

Will the Minister of Labour, Employment and Rehabilitation be pleased to refer to the reply given to Starred Question No. 983 on the 6th April, 1966 and state:

(a) whether the question of enacting suitable legislation to regulate

and abolish contract labour has since been considered by Government; and

(b) if so, the decision taken in the matter?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):**

(a) Yes.

(b) The Government has approved the proposal for enacting legislation in regard to the abolition of certain categories of contract labour and for the regulation of employment of such labour in cases where this system cannot be abolished. A draft Bill is proposed to be introduced in the Parliament.

### Junior Agricultural Schools

3197. **Shri Ramachandra Ulaka :**  
**Shri Dhuleshwar Meena :**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 994 on 6th April, 1966 and state:

(a) whether the details regarding the new scheme for the setting up of Junior Agricultural Schools during the Fourth Plan period have since been considered; and

(b) if so, the broad outlines thereof?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) and (b). The entire scheme is to be reconsidered in the light of the observations made on this point by the Education Commission in their Report.

### Seismic Survey in the Bay of Bengal

3198. **Shri P. R. Chakraverti :**  
**Shri H. C. Linga Reddy :**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have taken steps to undertake a Seismic Survey in offshore areas of the Bay of Ben-